

34807

OFFICE OF THE DEPUTY COMMISSIONER, BOKARO
(Legal Section)

Letter No.-.1052/vidhi

From,

Vijaya Jadhav, IAS,
Deputy Commissioner
-cum- Chairman,
DGC, Bokaro.

To,

The Registrar,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.
Email :- judicial-ngt@gov.in

Bokaro, Dated - ...17/07.../2024

Sub :- Submission of compliance report in the light of direction of Hon'ble Green Tribunal in
OA No.- 200/2014 M.C. Mehta Vs Union of India & Ors. passed on 10.04.2024.

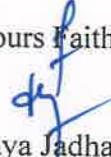
Sir,

In light of the order dated – 10.04.2024 in OA No 200/2024 M.C. Mehta Vs Union of
India & Ors. passed by the Hon'ble Tribunal a compliance status report of Bokaro district is being
submitted herewith.

It is requested that the aforesaid compliance status report may kindly be placed before
the Hon'ble Tribunal for consideration. Mr. Saurabh Jain, Advocate has been authorized to represent
the district Bokaro in present proceedings and has been instructed accordingly to appear before the
Hon'ble Tribunal in terms of the order dated 10.04.2024.

Enclosure : A/a

Yours Faithfully


(Vijaya Jadhav, IAS)
Deputy Commissioner
-cum- Chairman,
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Memo No.-.....1052...../vidhi, Dated - ..17/07/2024

Copy for information to :-

1. Mr. Saurabh Jain, Advocate, (saurabhjain.law@gmail.com) for filing and necessary action.
2. The Secretary, Urban Development & Housing Department, Government of Jharkhand.
3. The Principal Secretary, Forest, Environment and Climate Changes, Gov. of Jharkhand, Ranchi.
4. The Chief Secretary, Government of Jharkhand, Ranchi.

(Vijaya Jadhav, IAS)
Deputy Commissioner
-cum- Chairman,
DGC, Bokaro.

Compliance Report of directions issued by Hon'ble NGT in the order dated 10-04-2024 in the matter of O.A. No. 200/2014 M.C. Mehta Vs. Union of India & Ors :-

1. In compliance of the directions issued by Hon'ble Green Tribunal vide its order dated 10.04.2024 passed in O.A. No. 200/2014 M.C. Mehta Vs. Union of India & Ors. a complied report has to be filed by the district of Bokaro. In the above order the Hon'ble Tribunal has directed to submit the compliance of the order dated 10.04.2024. According to order dated 10.04.2024 of the Hon'ble Tribunal the following main pollution issues have been mentioned in order according to which the compliance reports has to be filed, which is : –

- i. Sewage
- ii. Municipal Solid Waste Disposal
- iii. Construction of Demolition Waste
- iv. Industrial Effluents Discharge
- v. Regulation of Flood Plain Zone
- vi. Bio Medical Waste
- vii. Mining

2. That, again it is relevant to mention here that by the order dated 10.04.2024 the Hon'ble Tribunal has directed and clarified the point related to the different districts of Jharkhand i.e. Sahebganj, Dhanbad, Bokaro and Ramgarh.

3. That, in the order dated 10.04.2024 it is mentioned that :-

“Reports on behalf of Deputy Commissioner Sahibganj, Dhanbad, Bokaro and Ramgarh have been filed but, a perusal of said reports reveal that information required by the Tribunal head-wise in terms of the order dated 24.11.2023 has not been furnished. Order dated 24.11.2023 was duly noted dated 05.12.2023. By the order dated 24.11.2023, Tribunal had required following information from each district apart from the other information to be submitted, as under:-

I. Sewage:

- a) Per day generation of sewage in each city/town within the district.
- b) Quantity of sewage treated per day; city/town wise.
- c) The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in each city/town.
- d) Quantity of discharged treated sewage from each STP, particularly for faecal coliform.
- e) Time bound plan to meet the gap, if any, in generation and treatment of sewage.

- f) *Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluents and the action against them.*
- g) *Water quality in river and its tributaries in abutting districts/ towns in the terms of faecal coliform (MPN/ 100ml).*

II. Municipal Solid Waste disposal:

- a) *Per day generation of Solid waste in each city/town within the district.*
- b) *Quantity of solid waste treated per day, in each city/town of the district.*
- c) *The gap in the treatment of solid waste.*
- d) *Legacy waste and the time bound plan to treat legacy waste.*
- e) *The manner of utilization of the treated waste as well as rejects arising of remediation of legacy waste.*
- f) *Current status of dumping of solid waste with reference to location.*

III. Construction and Demolition waste:

- a) *Total per day generation of C & D waste within the district.*
- b) *The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.*

IV. Industrial Effluent discharge:

- a) *Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.*
- b) *Total daily generation of such industrial waste within the district.*
- c) *The manner of treatment of the industrial waste so generated.*
- d) *The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.*
- e) *The per day generation of industrial solid waste and manner of its treatment and disposal in the District.*

V. Regulation of Flood Plain Zone:

- a) *If the flood plain zone has demarcated and the extent of encroachment on the flood plain zone in the district.*
- b) *The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the district.*

VI. Bio Medical Waste:

- a) *The per day total generation of bio-medical waste in the district.*
- b) *The manner of its treatment and disposal.*

VII. Mining:

a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016.

4. That, in light of the order dated 10.04.2024 of Hon'ble NGT a meeting has been organized under the chairmanship of Deputy Commissioner, Bokaro on 14.06.2024 and the above subjects and points as mentioned have been discussed in the meeting and all the concerned departments and authorities of the concerned industry has been directed to furnish the reports according to the direction given by the Hon'ble Green Tribunal.

(Minutes of the Meeting dated 14.06.2024 attached as Annexure-I)

5. That, all the concerned department and authorities of the industry have furnished their reports for the perusal of the Deputy Commissioner, Bokaro and preparation of a consolidated compliance report.
6. The Factory Inspector, Bokaro and GM-DIC, Bokaro were directed to collect and compile the report from the all the industries from Bokaro district which are dependent on Ganga and its tributaries for their water consumption needs.
7. Civil Surgeon, Bokaro has been directed to compile the report on the issue of Bio-Medical waste including the per day total generation of bio-medical waste in the district and the manner of treatment and disposal of the same.
8. That, on the basis of reports received from different departments and industries a compiled report is prepared as under.

The Compiled report of the Bokaro district is as follows: -

The point wise Compliance Report along with the progress status of the directions passed by the Hon'ble Tribunal vide order dated 10.04.2024 is as follows-

I. Sewage:

a. Per day generation of sewage in each city/ town within the district.

- The district of Bokaro has two urban local bodies i.e. Chas Municipal Corporation and Phusro Nagar Parishad. Also, the district of Bokaro has SAIL Township present in the district.
- 12.44 MLD of waste water from 70 small and medium drains falls into Garga River in the Chas Municipal Area and Phusro Nagar Parishad has reported 3.92 MLD of wastage from its area. *(Annexure- III)*

- SAIL Township has 31.972 MLD of sewage generation from the Township/ Bokaro Steel Plant Township area. *(Annexure-II)*

b. Quantity of Sewage treated per day, city/town wise.

- In Chas Municipal Corporation the DPR for STP has been prepared and is pending for approval from Housing Department. *(Annexure- III)*
- Sewage treatment plants of 10 MLD and 4 MLD are under construction along with Interception and diversion structures in Phusro Nagar Parishad. *(Annexure- III)*
- SAIL, Bokaro treats 31.972 MLD of sewage in Lagoon based Sewage Treatment Plant at the SAIL Township. *(Annexure-II)*

c. The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in each city/town.

- Two sewage treatment plants of 10 MLD and 4 MLD are under construction along with Interception and diversion structures in Phusro Nagar Parishad. *(Annexure-III)*
- Chas Municipal Corporation has sent their DPR of Sewage Treatment Plant to Housing Department of Jharkhand for approval. *(Annexure-III)*
- SAIL/ Bokaro Steel Township has six lagoons based STP for treatment of sewage water from plant as well as township elaborated in below table:

Sl. No.	STP Location	Capacity (MLD)
1.	Sec XII	10.4
2.	Sec VI	5.85
3.	Sec XI	2.57
4.	Dhandabara	11.4
5.	Camp II	0.582
6.	BGH	1.17
	Total	31.972

Capacity utilization is 100% the treated sewage is disposed-off in Garga River.
(Annexure-II)

d. Quantity of discharged treated sewage from each STP, particularly for faecal coliform.

- Quality of discharged treated water from each sewage treatment plant is given in the table below:

Sl. No.	STP Location	Capacity (MLD)
1.	Sec XII	10.4
2.	Sec VI	5.85
3.	Sec XI	2.57

it is here to mention that, facility of faecal testing is not available with the JSPC Board.
(Annexure-IV)

II. Municipal Solid waste disposal:

a. Per day generation of Solid waste in each city/town within the district.

- Phusro Nagar Parishad generates 30.34 MLD of solid waste per day in the its area.
(Annexure-III)
- SAIL Township produces 80-90 tonnes of solid waste per day in the township area of Bokaro district. (Annexure-II)

b. Quantity of solid waste treated per day, in each city/town of the district.

- SAIL Township is treating the same amount of solid waste that is being generated per day i.e. 80-90 tonnes of solid waste. (Annexure-II)
- At present Phusro Nagar Parishad is not treating the solid waste generated per day in its area of operation. (Annexure-III)

c. The gap in the treatment of solid waste.

- There hasn't been suggested any gap in the treatment of solid waste generated by SAIL Township of Bokaro district and Phusro Nagar Parishad in its area of operation i.e. Phusro. (Annexure-II & III)

d. Legacy waste and the time bound plan to treat legacy waste.

- At present the SAIL Township of Bokaro produces 2.5 Lakh Tonnes and the legacy waste is expected to be treated within next three years and legacy waste is not applicable for Phusro Nagar Parishad. (Annexure-II & III)

e. The manner of utilization of the treated waste as well as rejects arising of remediation of legacy waste.

- In SAIL Township area of Bokaro wet organic wastes are used as manure and the plastic & metallic waste are sent to recyclers. (Annexure-II)

f. Current status of dumping of solid waste with reference to location.

- The Public Health Department of SAIL/Bokaro is providing Municipal Waste Processing & Disposal services to over 47000 unit/family spread across Bokaro Steel Township, with the help of 157 tri-cycles, 02 compactors, 650 Bins, 1 JCB, 1 Dumper Placer & 177 health workers with annual budget of Rs. 6.79 Crores. The job includes, door to door collection of garbage, segregation of Wet & Dry waste, recycling of Plastic & Metallic Waste & proper disposal of waste. (Annexure-II)

III. Construction and Demolition Waste:**a. Total per day generation of C & D waste within the district.**

- Nagar Parishad of Phusro generates 3.03 tonnes of construction and demolition waste per day. *(Annexure-III)*
- SAIL Township area of Bokaro generates 2-3 tonnes of construction and demolition waste per day. *(Annexure-II)*
- The Road Construction Department, Road Division, Bokaro and Building Construction Department, Building Division, Bokaro has certified that the construction and demolition waste generated if any is used as a backfill and surcharge material in road construction itself. *(Annexure-V & VI)*

b. The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.

- The SAIL Township area of Bokaro has certified that the construction and demolition waste are used for area development in low-lying area. *(Annexure-II)*
- The Road Construction Department, Road Division, Bokaro and Building Construction Department, Building Division, Bokaro has certified that the construction and demolition waste generated if any is used as a backfill and surcharge material in road construction itself. *(Annexure-V & VI)*

IV. Industrial Effluents Discharge:**a. Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.**

- No untreated effluent is discharged by SAIL/Bokaro Steel Plant, as the Bokaro Steel Plant (BSL) has been designed with a central re-circulation system where any effluent discharged from various shops are first treated locally in the shop and then recycled back through Sludge compartment (for settlement) and Cooling Ponds (close circuit) for reuse of water in the process. The Bokaro Steel Plant is also equipped with Effluent Treatment Plants and only treated effluents/storm water are being discharged from the plant. *(Annexure-II)*
- The Factory Inspector, Bokaro has certified in his report that the industrial units of Bokaro Steel Plant; Bokaro Power Supply Company Ltd.; ESL Steel Ltd.; Chandrapura Thermal Power Station; Bokaro Thermal Power Station, Bokaro Thermal; Tenughat Thermal Power Station, Lalpania; Central Coalfields Limited (Kathara, Kargali and Dhori); BCCL, Dugdha and BCCL Madhuband are not discharging any untreated effluents in water. *(Annexure-VII)*

- Bokaro Steel Plant discharges industrial effluents in water after the treatment process only and Bokaro Power Supply Company Ltd. has network of zero liquid discharge system hence, no industrial effluent is discharged to outside water body. *(Annexure-II)*
- ESL Steel Ltd.; Chandrapura Thermal Power Station and Bokaro Thermal Power Station, Bokaro Thermal; has installed and has functional Sewage Treatment Plant and Effluents Treatment Plants installed at their unit. *(Annexure-VII)*
- For Tenughat Thermal Power Station, Lalpania the fly ash is poured into ash pond through ash pipelines and is being used for filling the low land areas of TTPS itself also, the Sewage Treatment Plant (STP) and Effluents Treatment Plant (ETP) are in installation and construction process respectively. *(Annexure-VII)*
- Manufacturing at Central Coalfields Limited Kargali and Kathara & BCCL, Dugdha has closed up the manufacturing process, whereas the Central Coalfields Limited, Dhori has not installed coal washery in its unit. *(Annexure-VII)*
- BCCL Madhuband sends its waste water to slime pond inside the washery premises where four pods step by step purify the water and then the fresh water is again sent to the washery. Hence there is no requirement of ETP or STP at then unit. *(Annexure-VII)*

b. Total daily generation of such industrial waste within the district.

- At Bokaro Steel Plant approximately 79440 m³ of effluent is generated per day which is treated in Outfall-1, Outfall -2, CRM-3 & BOD Plant Effluent Treatment Plants of SAIL/Bokaro Steel Plant. *(Annexure-II)*
- The JSPCB, Dhanbad has certified that the total generation of industrial waste within the district is 31.972 MLD. *(Annexure-IV)*
- Effluent water produced at Bokaro Power Supply Company Ltd. is 1200 m³/day which is treated in neutralizing pit and then is send to zero liquid discharging system and no industrial effluent is discharged to outside water body. *(Annexure-VII)*
- ESL Steel Ltd. produces power plant fly ash (4200 MT per annum), dry fly ash (3121.8 MT+2880 MT+3840MT+180000 MT), granulated slag (180000 MT), bed ash (20000 MT), tar oil, cyanide & phenol is produced in by product. (Both STP and ETP installed and working) *(Annexure-VII)*
- Chandrapura Thermal Power Station produces 2300-2500 MT fly ash on daily basis, used oil is kept in bags and disposed through authorized TSDF-60 KL/Annum. STP is under construction and ETP is installed and working in this unit. *(Annexure-VII)*
- Bokaro Thermal Power Station, Bokaro Thermal produces dry fly ash which is collected in two Silos of capacity 2x1200 MT and STP & ETP is installed and working in the unit.

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- Tenughat Thermal Power Station, Lalpania produces solid fly ash (1500-2000 MT per day), liquid at DM plant effluents 500-600 MT/week boiler conditioning water and ash water which is poured into ash pond through ash pipelines and is being used for filling the low land areas of TTPS itself. *(Annexure-VII)*
- Units of CCL, Kargali, Kahthara and BCCI Dugda have been closed; CCL Dhorri does not have coal washery installed and BCCL Madhuband sends its waste water to slime pond inside the washery premises where four pods step by step purify the water and then the fresh water is again sent to the washery. *(Annexure-VII)*
- c. The manner of treatment of the industrial waste so generated.**
 - All effluent generated are treated using ETPs installed at SAIL /Bokaro Steel Plant at Outfall-1, Outfall-2, Coke Oven (BOD Plant) and CRM-3 and no effluent is discharged/bypassed in the drain or Damodar river without treatment. Bokaro Steel Plant has been designed with a central re-circulation system where any effluent discharged from various shops are first treated locally in the shop and then recycled back through Sludge compartment (for settlement) and Cooling Ponds (close circuit) for reuse of water in the process. In our endeavour to achieve ZLD, two effluent treatment plants at Outfall-1 and Outfall-2 of 1500 m³/Hr capacity each, have been installed where effluents/storm water drain are treated. *(Annexure-II)*
 - Bokaro Power Supply Company Ltd. does chemical treatment before sending the water to the main BSL network. *(Annexure-VII)*
 - ESL Steel Ltd. sells power plant fly ash to M/S Dalmia Cement Ltd., dry fly ash to N.R. Construction Pvt. Ltd., Aadishan Industries, Eco Industries and to ACC Ltd. Granulated Slag is sold to ACC Ltd and bed ash is sold to Shagan Commercials. *(Annexure-VII)*
 - Chandrapura Thermal Power Station sells its power plant fly ash to ACC Ltd., Sindri and Dalmia Cement, Bokaro remaining fly ash is evacuated using Hyva for filing mines and NHAH use. *(Annexure-VII)*
 - Bokaro Thermal Power Station, Bokaro Thermal has planned the completion of two STPs by probably 05/12/2024. *(Annexure-VII)*
 - Tenughat Thermal Power Station, Lalpania uses proper chemical treatment of chemical liquid carried out and neutralization is done before disposal. *(Annexure-VII)*
- d. The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.**
 - Treated effluents qualities are being monitored through 3 tier system:- Real time monitoring through Online Effluent Quality Monitoring System, data is being sent on

real time basis to JSPCB & CPCB servers. Sampling and analysis of effluent twice in a day through In-House Laboratory of Bokaro Steel Plant. 3'd party monitoring of effluent quality through NABL accredited & MoEFCC recognized Laboratory. The effluent quality remains well with-in the stipulated norms. Copy of effluent Monitoring Report from NABL accredited & MoEFCC recognized lab. *(Annexure-II)*

- Work order for installation of above system at TTPS, Lalpania has been placed on M/s Hydrotech Paryavaran (India) Pvt. Ltd, Mohali - 160071 vide work order no 433333645 dated 15.03.2024. The initial work against above work order has already started. Through above system, we shall be able to achieve Zero Liquid Discharged (ZLD) in respect of ash water. *(Annexure-VII)*
 - Above system with a capacity of 4 MLD is already in process of installation at TTPS. The manner of treatment of the effluent of the plant is Activated Sludge Process (ASP). About 3 MLD of effluent is expected to be generated in the Plant while both our Units (2x210MW) are in running condition. Civil and mechanical work of tank area of above system at plant has got completed. Laying of pipelines and installation of equipments is in process. Through above system, all the effluent discharge lines of plant area shall be terminated in collection tank at ETP site area. The collected effluent would be treated in ETP and would be reused in plant. By this process, we shall be able to achieve Zero Liquid Discharge (ZLD) in respect of effluents in plant area. *(Annexure-VII)*
- e. The per day generation of industrial solid waste and manner of its treatment and disposal in the District.**
- At Bokaro Steel Plant approximately 79440 m³ of effluent is generated per day which is treated in Outfall-I, Outfall -2, CRM-3 & BOD Plant Effluent Treatment Plants of SAIL/Bokaro Steel Plant. *(Annexure-II)*
 - The JSPCB, Dhanbad has certified that the total generation of industrial waste within the district is 31.972 MLD. *(Annexure-IV)*
 - Effluent water produced at Bokaro Power Supply Company Ltd. is 1200 m³/day which is treated in neutralizing pit and then is send to zero liquid discharging system and no industrial effluent is discharged to outside water body. *(Annexure-VII)*
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V. Regulation of Flood Zone:

- a. **If the flood plain zone has demarcated and the extent of encroachment on the flood plain zone in the district.**
 - The report regarding the Demarcation of flood plain zones and preventing encroachments thereof will be provided by Additional Collector, Bokaro after compilation of report and verification from all the Circle Officers of Bokaro District. Timeline of 2 months has been decided for the exercise of the same. *(Annexure-VIII)*
- b. **The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the district.**
 - Report from Additional Collector, Bokaro same as point 5 (a). *(Annexure-VIII)*

VI. Bio-Medical Waste:

- a. **The per day total generation of bio-medical waste in the district.**
 - Civil Surgeon Bokaro has provided the report that the per day generation of Bio-Medical is 80.72 kg and total collection in a year is of 29463.50 kg. *(Annexure-IX)*
 - Bokaro General Hospital (BGH) is operating with valid Bio-Medical Authorization and is having a 50 Kg/hour capacity twin chamber (primary & secondary) captive Incinerator for proper disposal of Bio-Medical Waste. All the Bio-Medical waste generated by the BGH is properly collected, segregated and disposed-off as per the provision of Bio-Medical Waste Management Rules -2016. *(Annexure-II)*

- Phusro Nagar Parishad produces total of 0.2 tonnes per day of medical waste. *(Annexure-III)*
- Per day generation of Bio-Medical waste at DVC-BTPS is around 2.9 kg. *(Annexure-X)*
- As per the annual report, 2022 available with JSPCB, Dhanbad the per day generation of the of Bio-Medical in the district of Bokaro is 372.154 kg. *(Annexure-IV)*

b. The manner of its treatment and disposal.

- As per the JSPCB, Dhanbad the Bio-Medical waste is treated and disposed off through CBWTF namely, M/S Bio-Genetic Laboratory Pvt. Ltd., at Chhota Pichri, Govindpur, Dhanbad. *(Annexure-IV)*
- As per the report of Civil Surgeon Biomedical wastes are primarily segregated in colour coded bins and then autoclaved. Sharp Burial Pits and Deep Pits are used for disposal of hospitals bio-wastes in all government facilities. Incinerator is also functional in BGH and Bio-Genetic Pvt. Ltd. collects all the hospital bio-wastes from private hospitals and dispose of accordingly. *(Annexure-II)*
- Bio-Medical is treated and disposed at incinerator at CCL facilities and by using incinerator at public toilets for sanitary pads. *(Annexure-III)*
- All the Bio-Medical waste generated by the BGH is properly collected, segregated and disposed-off as per the provision of Bio-Medical Waste Management Rules -2016. *(Annexure-III)*

VII. Mining:

- a. Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and “Enforcement & Monitoring Guidelines for Sand Mining” (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016.**
- No stone or clay mining lease has been granted in the river bed or flood plain zone of the tributaries of river Ganga falling in the district of Bokaro. *(Annexure-XI)*
 - District Survey Report (Sand) has been prepared for the district of Bokaro in terms of Enforcement of EMGSM 2020 and sustainable and mining management guidelines, 2016. As per the DSR (Sand) there are 06 categories I sand Ghats and Category II sand Ghats in the district of Bokaro. *(Annexure-XI)*
 - The financial bidding of Category II sand Ghats has been completed by the district level committee and the proposal has been sent to Jharkhand State Mineral Development Corporation for further action. Environmental clearance certificate has not been issued

for the Category II sand Ghats in absence of the SEIAA/SEAC committee for the State of Jharkhand. *(Annexure-XI)*

- Action is taken against instance of illegal mining, transportation and storage of minor mineral sand by the District Task Force constituted under the chairmanship of Deputy Commissioner. *(Annexure-XI)*
- In addition to this, confiscation proceedings have been initiated against vehicles found involved in illegal, mining, transporting and storage of minor mineral sand. In order to prevent illegal mining, storage of minerals various check posts was established vide memo no. 1668, dated 31/05/2022, at the identified routes and Magistrates deputed to keep strict vigil and to take action against such instances. *(Annexure-XI)*
- The details of action taken against illegal mining, transportation and storage of minor mineral sand are enumerated below: *(Annexure-XI)*

Financial Year	Name of Mineral	Qty. of Mineral In Tones	No. of Vehicles Seized	No. of FIR	Penalty Realized
2021-22	Sand	449.20	115	11	12,79,000
2022-23	Sand	12142.80	126	81	61,85,000
2023-24 (till Feb,24)	Sand	4420	96	46	46,66,000

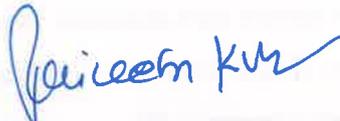
9. That, it is also relevant to mention the district of Bokaro is committed towards regular monitoring and evaluating the industrial scenario of the district by regular District Ganga Committee meetings held on every second Friday of every month which is chaired by Deputy Commissioner, Bokaro and by the Convenor for the Committee i.e. Divisional Forest Officer, Bokaro.
10. The District Ganga Committee has also prepared an Annual Action Plan which has planned information and communication activities for every month of the year to generate awareness and outreach of the cause of river conservation and rejuvenation.
11. Apart from this the District Ganga Committee has also taken up the initiative to conduct a plantation drive on large scale in the district by involving all the major industrial units of the district by completing the target of minimum of 2000 samplings plantation at their industrial units by selecting the plants based on local ecological considerations and should include indigenous species wherever possible and also ensuring planting of saplings, shrubs, or other vegetation that complements the ecosystem restoration efforts in Bokaro.

12. That it is further submitted that Bokaro district has immense regards towards the directions of Hon'ble Tribunal and also committed to ensure the compliance of orders of the Hon'ble Tribunal.

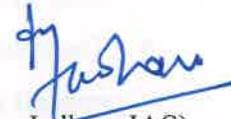
The above compliance report is being placed for consideration of this Hon'ble report.

BOKARO

DATED:.....



(Rajnish Kumar, IFS)
Divisional Forest Officer
-cum- Convenor
DGC, Bokaro



(Vijaya Jadhav, IAS)
Deputy Commissioner
-cum- Chairman
DGC, Bokaro

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List of Annexure:

Sl. No.	Annexure No.	Details of Annexure:
1.	Annexure I	Minutes of the Meeting dated 14.06.2024
2.	Annexure II	Report of SAIL/BSL
3.	Annexure III	Report of Chas Municipal Corporation and Phusro Nagar Parishad (ULBs)
4.	Annexure IV	Report of Regional Office, Jharkhand State Pollution Control Board, Dhanbad
5.	Annexure V	Report of Road Construction Department, Road Division, Bokaro
6.	Annexure VI	Report of Building Construction Department, Building Division, Bokaro
7.	Annexure VII	Report of Factory Inspector, Bokaro Circle-1, Bokaro (Compiled report of BSL, ESL Ltd, CCL-Kathara, Kargali, Dhori; BCCL, BTPS, CTPS and TTPS)
8.	Annexure VIII	Report of Additional Collector, Bokaro
9.	Annexure IX	Report of Civil Surgeon, Bokaro
10.	Annexure X	Report of DVC-BTPS, Bokaro Thermal
11.	Annexure XI	Report of DMO Bokaro